

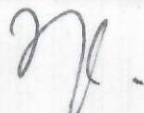
**OFFICE OF THE DISTRICT & SESSIONS JUDGE (S-W)
DWARKA COURTS**

ORDER

In partial modification of earlier order no. 6130-6149/Bail/Judl./DWK/2019 dated 14.03.2019 and in exercise of powers under Section 10 (3) of the Criminal Procedure Code, 1973, the undersigned shall hear and dispose of all Bail/Urgent Criminal applications.

In case of the undersigned being on leave or not available for any reason whatsoever, the undersigned hereby authorize the following link Judicial Officers to hear and dispose of such applications pertaining to the Police Stations & Investigating agencies as mentioned against their names:

S. No.	Name of the Court	Name of police Stations & Investigating Agencies	1 st Link Addl. Sessions Judge	2 nd Link Addl. Sessions Judge
1	Narottam Kaushal, District & Sessions Judge (S-W), Dwarka Courts Room No. 611	Baba Haridas Nagar, Najafgarh, Jaffarpur Kalan, Chhawla, Palam Airport, Crime women Cell Nanakpura, Crime Branch, Uttam Nagar, Mohan Garden & CAW Cell of South-West District.	Sh. Sonu Agnihotri, ASJ-02 Room No. 613	Sh. Gurvinder Pal Singh, ASJ-05 Room No. 602
		Dwarka South, Dwarka North, Sector-23 Dwarka, Palam Village, Kapashera, Dabri, Bindapur, Janak Puri, Vikas Puri & CBI.	Sh. Mukesh Kumar, ASJ (Electricity) Room No. 616	Sh. Pritam Singh, ASJ-01 Room No. 3


(Narottam Kaushal)
District & Sessions Judge (S-W)
Dwarka Courts, New Delhi.

No. 8468-8484 /Bail/Judl./DWK/2019

Dated: 30.03.2019

Copy forwarded for information and necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
 2. The District & Sessions Judge (H.Q) Tis Hazari Courts, Delhi.
 3. The concerned Judicial Officers, Dwarka Courts.
 4. Officer Incharge, Bail and Filing Section (Facilitation Centre).
 5. Ld. District & Sessions Judge Secretariat, (S-W).
 6. The President/Secretary, Dwarka Courts Bar Association Dwarka.
 7. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
 8. The Chief Prosecutor/Incharge, Prosecution Branch, Dwarka Courts.
 9. Branch Incharge, Admin. Branch, Dwarka Courts.
 10. The Web Site Committee, Tis Hazari courts, Delhi.
 11. Server Room, Dwarka Courts with the directions to display the order on the website.
 12. Notice Boards, Dwarka Court Complex.
 13. Branch Incharge, R&I Branch for uploading on LAYERS.
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